

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3774
ANSWERED ON:17.12.2012
WELFARE OF TEA WORKERS
Gandhi Shri Feroze Varun

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware of thousands of tea plantation workers facing low wages, job insecurity and malnutrition in the country;
- (b) if so, whether the Government is taking any action/remedial measures in this regard;
- (c) if so, the State-wise details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a): No, Madam. The Ministry of Labour & Employment is not aware of any such facts. No plantation States have reported any such matter about the tea plantation workers in their States.

The Government is continuously striving to improve the working conditions of tea plantation workers and accordingly an amendment in the Plantation Labour Act, 1951, has been carried out in 2010 to cover more plantation workers within the framework of the Act and ensure better welfare amenities.

This Act is a complete welfare legislation for the plantation workers which is administered by the concerned State Governments.

Ministry of Commerce & Industry has also reported that tea plantation workers rights are well protected through appropriate legislation and collective bargaining.

(b) to (d): Question does not arise.